

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/123/2016
NAME OF THE PETITIONER(S) : V. Janardhanan & 2 others
NAME OF THE RESPONDENT(S) : Signals and Systems (India) Private Limited & 6 others
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
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REPRESENTATION BY WHOM

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| ① B. Dhananjay - | u h m - | B. Dhananjay |
| ② K. N. Nityanandhan for Thyagarambal | Counsel for R | K. N. Nityanandhan |

ORDER

Counsel for both the parties are present. Counsel for the Petitioner has prayed for time for making final submissions. At request, time is enlarged. Put up on **30.10.2017** at **10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk